

DISPLACED PERSONS IN VINDHYA PRADESH

700. Shr! Gidwani: Will the Minister of **Rehabilitation** be pleased to state:

(a) the total number of displaced persons in Vindhya Pradesh at present;

(b) the number of residential houses, tenements, and shops constructed for them so far; and

(c) the number of these houses, tenements and shops lying unoccupied till the 28th February, 1955?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 2961 families.

(b) 760 single-room tenements.

(c) 670 single-room tenements.

INDIAN HIGH COMMISSION, LONDON

701. Shri S. V. Ramaswamy: Will the **Prime Minister** be pleased to state:

(a) whether the pay scales of the officials of the Indian High Commissioner's office, London, are linked with the British Civil Service rates of pay;

(b) whether it is a fact that local recruits are not promoted but fresh hands are sent from India to fill up the vacancies; and

(c) the cost involved in sending fresh hands from India, by way of passage for their families, house rent allowance, heating allowance etc.?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, in respect of locally recruited staff. The High Commissioner is authorised to apply to the various grades of the locally recruited staff terms not more favourable than those prescribed from time to time by the U.K. Treasury for analogous grades.

(b) Locally recruited officials are promoted to higher posts on local rates of pay as and when there is a

vacancy in such locally filled posts. Officials from India are sent against India-based posts.

(c) The cost of passages of staff sent from India varies according to the status and the size of the family of each official. The cost of a single passage varies from £75 to £144 per person. The cost of house rent and heating also varies according to the status and the size of the family of the individual subject to certain maxima and minima. A statement showing the quantum of accommodation and monetary ceilings prescribed for various categories is laid down on the Table of the House. [See Appendix X, annexure No. 19.]

SALT

702. Thakur Jugal Kishore Sinha: Will the Minister of **Production** be pleased to state the reasons for relaxing the control in regulating the allotment of Railway wagons for transport of salt to hitherto salt-scarcity area of North Bihar and the result of such relaxation on the price and supply position of salt?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): There has been no relaxation in the system of allotment of railway wagons, made by the Salt Department, for the transport of salt to North Bihar. With the abolition of the nominee system by the State Government supplies are arranged through non-nominees but according to the information available with the Government there has been no change in the price or supply position of salt to North Bihar.

FLAYING CENTRES

703. Shri Ram Shankar Lal: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the proposed one hundred Flaying centres have been opened;

(b) if so the names of the places, State-wise, where they have been opened; and

(c) the criteria for such selection?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) to (c). Information is being obtained from the All India Khadi and Village Industries Board, Bombay and will be laid on the Table of the House in due course.

MACHINERY

704. Shri Anirudha Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) the capital invested at present in the industries manufacturing machines required in the production of textiles, sugar and steel; and

(b) the number of units engaged at present in the manufacture of such machinery?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). There is no local production of machinery required by the Steel Industry as such though certain portions of the equipment needed by the Industry can be fabricated in India. 28 units are reported to be engaged in the manufacture of machinery for the textile and sugar industries. Of these 20 are exclusively making textile machinery and 4 sugar machinery. The total capital of all the 28 units is about Rs. 7.0 crores.

NANDIKONDA PROJECT

705. Dr. Rama Rao: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1080 on the 16th March, 1955 and state the extent of Banjar land that will be irrigated by the Nandikonda Project?

The Deputy Minister of Irrigation and Power (Shri Hath): The required information is being collected from the Governments of Andhra & Hyderabad and will be laid on the Table of the Lok Sabha as soon as possible.

आतिथ्य व्यव

७०६. डा० सत्यवादी: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) चालू वर्ष में "आतिथ्य व्यव" निधि के लिए कितनी राशि स्वीकृत हुई और २१ जनवरी, १९५५ तक कितना व्यय हो चुका है, और

(ख) यह राशि किस प्रकार व्यय की गई?

सूचना और प्रसारण मंत्री (डा० कंसकर): (क) तथा (ख). सम्भवतः सम्माननीय सदस्य पत्र सूचना कार्यालय के बजट में स्वागत सत्कार व्यव की व्यवस्था के सम्बन्ध में उल्लेख कर रहे हैं। इस मद का प्रयोग भारत और विदेशों के समागत पत्र संचाददाताओं, पत्र प्रतिनिधि मंडलों तथा समाचार-पत्रों से संबंधित अन्य प्रतिष्ठित व्यक्तियों के आतिथ्य खर्च को पूरा करने के लिए किया जाता है। १९५४-५५ में इस मद में ६००० रुपए की राशि रखी गई थी, जिसमें से २१ जनवरी, १९५५ तक ४९४० रु० २ आ० ६ पा० खर्च हुए।

ASSISTANCE TO COOPERATIVE SOCIETIES FOR CONSTRUCTING HOUSES

707. Dr. Satyawadi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of co-operative societies of labourers in various States which have been given financial assistance by the Central Government for constructing houses under the Subsidised Housing Scheme for Industrial Workers and the amount given in the form of loan and subsidy separately;

(b) the amount of aid given to the State Governments of Punjab, Pepsu, Delhi and Himachal Pradesh for giving financial assistance to such societies during the current year; and

(c) whether the State Governments have sent any reports regarding the progress made by them in this direction?